

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4863
ANSWERED ON:26.04.2000
NON-GOVERNMENTAL ORGANISATIONS
RASHID ALVI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the Non-Governmental Organizations working with the disabled especially with the girls and spreading awareness through specialized literature, training at the grass root levels;
- (b) whether the Government will assist such organizations and help them grow and expand in Delhi and elsewhere in the country;
- (c) if so, measures being taken in this regard;
- (d) whether the Government propose to ensure that in the next census, provision is made for recording the number of disabled sex-wise and age-wise in the country; and
- (e) if not, reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a)to(c)There is no exclusive Scheme for disabled girls for spreading awareness through specialized literature and training at the grass root level. However, the grant in aid under the Scheme titled as 'Scheme to Promote Voluntary action for Persons with Disabilities' is given to Non-Governmental Organizations for imparting training, education, rehabilitation etc. to disabled including disabled women/girls throughout the country. Such organizations who are desirous of working for the disabled including women/girls are required to apply in the prescribed format and satisfy the requirements of the Scheme to avail assistance under the scheme. The number of organizations working exclusively for disabled women/girls and assisted under the above scheme during the last year is 14.

(d)&(e)The Ministry of Social Justice & Empowerment have taken up the issue of collection of data relating to 2001 Census with the concerned authorities and the matter is under consideration.